

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/34/2016
NAME OF THE PETITIONER(S) : Sunil Shastri and 16 Others
NAME OF THE RESPONDENT(S) : Innvol Medical India Ltd and 7 others
UNDER SECTION : 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

1. Preeti . S . Arasu .

Representating Counsel for Petitioner

Preeti k

2. LILLY FRANCES

KIRK & PARTRIDGE

Counsel for R4 & R7

Lilly

ORDER

Counsel for petitioner present. Counsel for R4 & R7 present. Counsel for R2 called absent. Both the counsel prayed time for making submissions in relation to the final outcome of the settlement talks. Time extended at request. The matter is posted for hearing final arguments in case the settlement talks fail. Put up on 26.10.2017 at 10.30 A.M.

—sl—
K Anantha Padmanabha Swamy
Member (Judicial)

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